

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.08.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 244/BB/2018	For hearing IA 356/19 – For appointment of RP (memo)	Sec 7 of I&B code 2016	M/s Dena Bank	T P Muthanna Advocate	M/s Kavveri Telecom Infrastructure Limited	S Rajendra RMN Legal B Hariharan, IRP

HIE-21 → A.C.M.

ADVOCATE FOR PETITIONER/s:

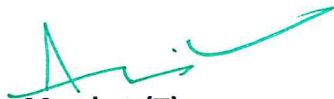
I.V.K. Chakravarti CM, AOB
I.V.K. CHAKRAVARTI

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Shri I.V.K. Chakravarti, Chief Manager, Bank of Baroda and Shri Mohan S., Assistant General Manager.

Post the case on **13.08.2019**.


Member (T)

Krishna


Member (J)

Verified


Court Officer